

the coffee planters. RBI is further of the view that even this year crop loans can be repaid out of the gross realisation, as the gross income by and large would be sufficient to repay the crop loan. Therefore, there is no justification for conversion of the coffee crop loans into term loans. However, the request from small coffee growers upto 5 acres for deferment of the demand can be considered by the banks on a case to case basis on merits.

**Cases of Insurance and other Claims  
Pending In I.T.D.C.**

7531. SHRI MANORANJAN SUR: Will the Minister of TOURISM be pleased to state:

(a) whether it is a fact that there is a huge backlog of cases pertaining to insurance and other related claims for imported/ domestic consignments in India Tourism Development Corporation; and

(b) if so, the details of outstanding claims as on 31 March, 1990 and the steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) and (b). The major purchases (indigenous/imports) in ITDC involving insurance claims are made at the Corporate Office, (through the Materials Management & Development Division for hotels/project works) and through the Duty Free Trade Division for sale of imported goods at the international airports in India). The details of total outstanding insurance claims on such consignments as on 31.3.90 are given below:-

	(Rs. In Lakhs)
Imports	10.67
Indigenous	0.36

ITDC has been regularly following up with surveyors/insurance companies/underwriters, for recovery of these claims.

[Translation]

**Complaints Against Customs Officers**

5732. SHRI JANARDAN TIWARI:  
SHRI T. BASHEER:

Will the Minister of FINANCE be pleased to state:

(a) the number of complaints received and the number of cases registered against Customs Officers at various International Airports in the Country during the last three years regarding harassment of passengers and pilferage of their luggage;

(b) whether any Intelligence Agency has been deployed to keep a watch on such cases, if so, the number of complaints received from these Agencies and the number of cases registered in this regard;

(c) the number of such cases disposed of and the number thereof still pending; and

(d) the details of disposed of and pending cases separately?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (d). Information is being collected and will be laid on the Table of the House.

[English]

**Financial Assistance by Banks to Sugar  
Factories in Vidarbha**

7533. SHRI SUDAM DESHMUKH: Will the Minister of FINANCE be pleased to state:

(a) the number of new sugar factories of